

ITEM NO.5

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 326/2024

PRADEEP KUMAR & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION and I.R.)

Date : 11-09-2024 This appeal was called on for hearing today.

For Appellant(s)

For Respondent(s)

Mr. Prabodh Kumar, AOR

Mr. Rajat Singh, AOR

Mr. Sarthak Chandra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 and 2 have filed counter affidavit.

Original records have been received from the High Court
as well as Trial Court.

Registry to process the matter for listing before the
Hon'ble Court, as per rules. Parties may file additional
documents in the meantime.

SUJATA SINGH
Registrar

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